

ASSISTANT REGISTRAR, SADAR DIWANI AND SADAR FAUJDARI
ADALAT, BOMBAY

ACT No. XII. OF 1845

(Rep., by Act 8 of 1868)

[7th June, 1845.]

Passed by the Governor General of India in Council on the 7th June, 1845.

An Act for authorizing the employment of the Uncovenanted Assistant Register of the Sudder Dewanee and Sudder Foujdaree Adawlut of Bombay on the duties of Register.

It is hereby enacted, that it shall be competent to the Court of Sudder Dewanee and Sudder Foujdaree Adawlut of Bombay to assign to the office of Unconvenanted Assistant Register to the Court any duties at present performed by the Register.
